GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2453 ANSWERED ON:07.12.2012 COMPLAINTS AGAINST INSURANCE COMPANIES Laguri Shri Yashbant Narayan Singh

Will the Minister of FINANCE be pleased to state:

- (a) the details of officers of the Insurance Companies found guilty by the Institution of Insurance Ombudsman during each of the last three years and the current year, company-wise; and
- (b) the details of action taken against the erring/guilty officers during the said period along with its outcome thereof, the reaction of the Governments in this regard thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) As per Insurance Regulatory and Development Authority (IRDA), none of the officers of the Insurance Companies has been found guilty by the Institution of Insurance Ombudsman.
- (b) Not applicable.